

12

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 83-A/2016 with TP No. 83/397-398/NCLT/AHM/2016 (New)
CA No. 259/2014 with CP No. 76/397-398/CLB/MB/2014 (Old)**

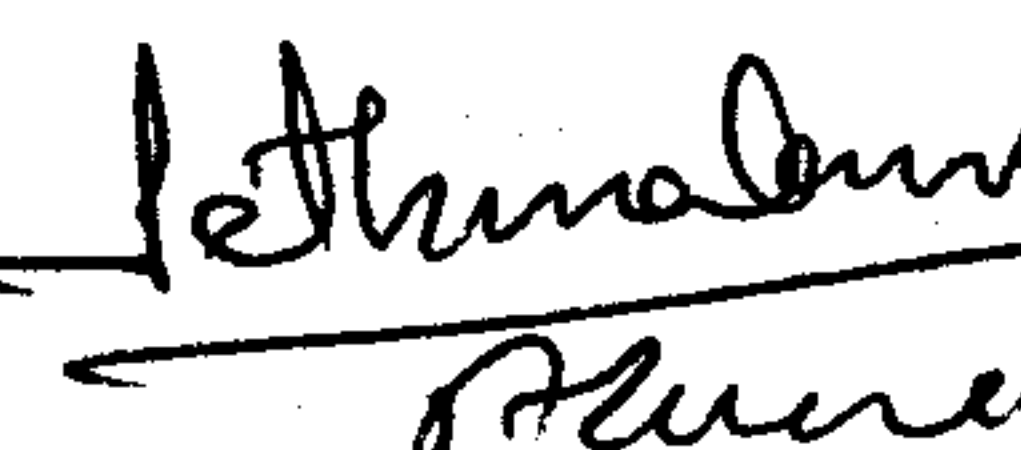
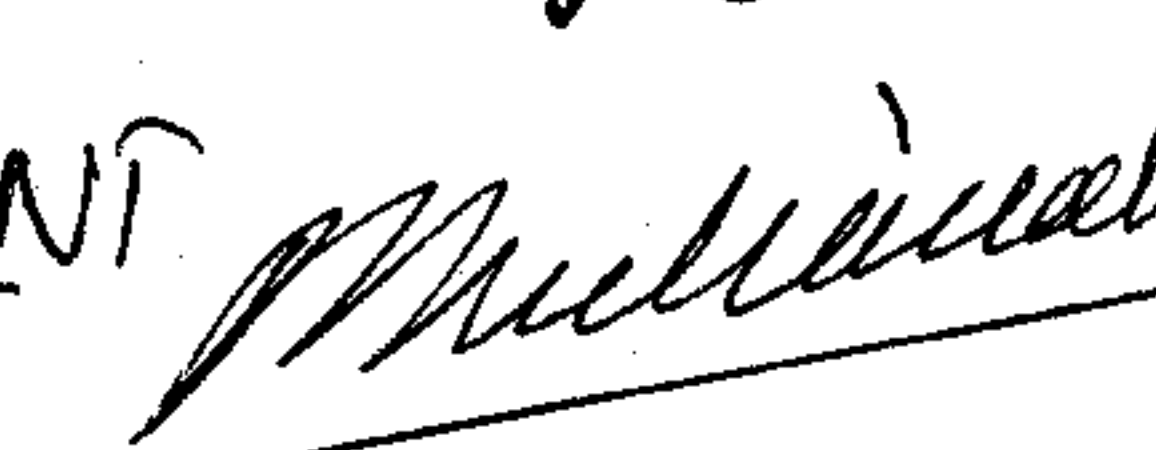
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017**

Name of the Company: Sheela Chandrakant Shah & Ors.
V/s.
Daudayal Hotels Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KAILESH JETHMALANI	ADVOCATE	PETITIONER	
2.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT No. 1 & 2.	

ORDER

Learned Advocate Mr. Kailesh Jethmalani present for Original Petitioners. Learned Advocate Mr. Pavan Godiawala present for Original Respondents No. 1 and 2.

Respondent counsel represented that there ^yno scope for settlement. _c

List the matter on 02.11.2017 for final hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 7th day of September, 2017.